GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS & SPORTS (DEPARTMENT OF SPORTS)

LOK SABHA UNSTARRED QUESTION NO. †1052 TO BE ANSWERED ON 10.02.2025

Pending Proposal for Khelo India/Youth Sports Programme

†1052. SHRI AMRA RAM:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the number of proposals received by the Union Government from Rajasthan State Government for Khelo India and Youth and Sports Programmes;

(b) the number of proposals approved by the Union Government out of the proposals received from the said State Government and the number of proposals still pending; and

(c) the time by which the remaining proposals are likely to be approved and if not, the reasons therefor?

ANSWER THE MINISTER OF YOUTH AFFAIRS & SPORTS { DR. MANSUKH MANDAVIYA }

(a) to (c) 'Sports' being a State subject, the responsibility of development of sports, including development of sports infrastructure across the country, rests primarily with the State/Union Territory Governments. The Union Government supplements their efforts by bridging critical gaps. The receipt of proposals from eligible entities under the schemes of this Ministry is a continuous process. The proposals received from the State/UT Governments and other eligible entities are considered for financial assistance, subject to their completeness, technical feasibility and availability of funds under these schemes. The details of the sports infrastructure projects approved with their sanctioned cost, funds released and their physical and financial progress, under Khelo India Scheme, across the country, including in the Ministry at https://mdsd.kheloindia.gov.in. Further, State-wise details of Khelo India Centers and Accredited Academies including their financial details under the Khelo India Scheme, across the country, including in the

State of Rajasthan, are available https://dashboard.kheloindia.gov.in/state-wise-khelo-india-centers.

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